

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:429
ANSWERED ON:24.08.2000
FUEL LINKAGE TO BHADRAWATI POWER PROJECT
JAYABEN B. THAKKAR

Will the Minister of POWER be pleased to state:

(a) whether his Ministry is likely to discuss with the Ministry of Coal, the issue of fuel linkage for 1.2 billion dollar fast track Bhadravati Power Project from which French company Electric De France (EDF) withdrew, very recently, on the ground of delays; and

(b) if so, the Government's reaction on an high risk premium for supply of coal to the project site by the Coal India Ltd.?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF STARRED QUESTION NO. 429 TO BE ANSWERED IN THE LOI SABHA ON 24.8.2000 REGARDING FUEL LINKAGE TO BHADRAWATI POWER PROJECT.

(a): The issues relating to supply of coal to the 1082 MW Bhadravati power project of M/s Central India Power Company Ltd. (CIPCO) were discussed in a meeting convened at Mumbai on 5th August, 2000 in which representatives from the Government of India (Ministry of Power and Department of Coal), Maharashtra State Electricity Board (MSEB), M/s Coal India Ltd (CIL), M/s Western Coalfields Ltd. (WCL) and CIPCO etc., were present.

(b): The issues relating to supply of coal, including pricing and risk premium, were discussed at the said meeting and the matter is still under consideration.